



\$~R-12A

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 6237/1998

DLF UNIVERSAL LTD. & ANR.

..... Petitioners

Through Mr.Rajiv Nayyar, Sr.Advocate with

Ms.Meghna Mishra, Mr.Mohit Mudgal, Mr.Raghav Kaker and Mr.Arijit Benjamin, Advocates.

versus

DDA & ORS. Respondents

Through Mr.Ajay Verma with Mr.Vaibhav

Mishra, Advocates for DDA.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

ORDER

% 19.04.2017

At the request of learned senior counsel for the petitioner, adjourned to week commencing 10th July, 2017.

MANMOHAN, J

APRIL 19, 2017 KA